

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 94/ 2022

in

ORIGINAL APPLICATION NO. 113 OF 2020

IN THE MATTER OF:

Ramesh Chandra Verma

....PETITIONER

VERSUS

State of Haryana & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 07.01.2025)

Ramesh Chandra Verma

....PETITIONER

VERSUS

1. MoEF&CC, Government of India

Through Secretary
Indira Paryavaran Bhawan, Jor Bagh,
New Delhi – 110003
Email: secy-moef@nic.in

Respondent No. 1

2. UP PCB through Member Secretary

TC-12V, Vibhuti Khand, Gomti Nagar,
Lucknow – 226010
Email: ms@uppcb.in

Respondent No.2

3. Northern Coal Field Limited, Khadia Project

Through General Manager.
At Shakti Nagar, Sonbhadra, State of UP,
Email: gmenv@ncl.gov.in/ gmenv_ncl@coalindia.in/
cgm.khd@gmail.com

Respondent No. 3

4. District Magistrate, Sonbhadar

DM Office, Lodhi, Sonbhadra, Uttar Pradesh, PIN - 231216
Phone No.: 9454417569
Email: dmson@nic.in

Respondent No.4